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Report of the Kudal Commission

469. SHRI RAM NARESH KUSHA-WAHA;

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# SHRI VIRENDRA VERMA: SHRI CHATURANAN MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Kudal Commission in its report submitted to Government has pointed out gross mismana-gemant and misutilisation "of huge funds received from various agencies including foreign agencies by the Gandhi Peace Foundation and some other organisations;

(b) if so, what are the details thereof;

(c) what action Government are comtemplating to take on the findings of the Kudal Commission; and

(d) whether a copy of the report is proposed to be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (d) The Interim Report of the Kudal Commission of Inquiry was submitted to the Government on 4-1-1985 and the same is being studied by the Government.

#### **Arjuna Award Winners**

470: SHRI HARI SINGH NALWA: Will the PRIMK MINISTER be pleased to state:

(a) the number of sportsmen |wo-rnen who have been awarded Arjuna Awards for their performances so far;

(b) the criteria followed for their selection;

(c) whether Government propose tc| enhance the amount payable to the award winners from the next yetr; and (d) if so, the amount that is likely to be paid to the winners in the future?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHA-NDRA SINGH): (a) 300.

(b) To be eligible for Arjuna Award, a sportsman I woman should have given good performances for the previous 3 years at the national | international levels with excellence for the year for which the award is given.

(c) No such proposal is under consideration.

(d) Does not arise.

## Joint Indo-US Space Flight

471. SHRI RAMAN AND YADAV: Will the PRIME MINISTER be pleased to state:

whether Government (a) have accepted an offer of the United Sta tes National Aeronautics and Space Administration (NASA) to fly an Indian payload specialist aboard the National Aeronautics and Space Administration space shuttle in con nection with the flight of INSAT-IC in June 1986; and

(b) whether the acceptance has formally been communicated to NASA; what will be the purpose of flight and in this space what leld joint USA-Indian experiments the will be conducted-

THE PRIME MINISTER (SHRI RAJIV GANDHI); (a) Yes, Sir. Government have accepted the offer of the United States National Aeronautics and Space Administration (NASA) to fly an Indian Payload Specialist on hoard the NASA Space shuttle in connection with the flight of INSAT-IC in 1986. 173 Written Answers [24 JAN. 1985]

The acceptance was formally (b)communicated to NASA in September 1984. The planning for the mission is proceeding in co-opration with NASA on th assumption that the Indian Payload Specialist will fly on INSAT-IC|STS flight, that his primary function will be to serve as an advisor-cumobserver during the checkout and deployment of INSAT-IC, and that he will also cary out certain scientific experiments in the fields of earth obsenvation and life sciences. The mission, including experimsent to be conducted, will be finalised by mid 1985.

#### Import of Raw Silk

472. SHRI RAMANAND YADAV: Will the Minister of COMMERCE AND. SUPPLY be pleased to state:

(a) whether Government have decided to import raw silk from abroad;

(b) if so, from which countries silk is likely to be imported and what wil be its cost;

(c) what is the quantum of silk to be imported, the manner in which it will be distributed and what is the indigenous production of silk in the country; and

(d) whether the production of silk in the country has declined?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA): (a) At present there is no proposal to make direct import of raw silk from abroad.

(b) Does not arise.

(c) and (d) There is no decline in the production of silk in the country. In fact it has increased from the level of 5748 MT in 1982-83 to 6423 MT in 1P83-84. to questions

## indo-U.S. Collaboration Agreements on Production of Civil and Military Equipments

473. SHRI RAMANAND YADAV: Will the PRIME MINISTER be plea sed to state:

(a) whether it is a fact that the-U.S. and India have agreed to sign new agreements for collaboration in the field of industrial production of civil and military equipments;

(b) whether the U.S. have agreed to transfer new technology to India in the new collaboration agreements in the field of sophisticated electronic and conventional weapons and equipments;

(c) whether the Union Carbide factory disaster at Bhopal has given a setback to new U.S. collaboration; and

(d) if the answer to parts (a) and (b) be in the affirmative; the number of agreements which have been negotiated and are to be signed between the two Governments, and in what field the agreements are to be signed?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEP-ARTMENTS OF OCEAN DEVELOPMENT; ATOMIC ENERGY. SPACE AND ELECTRONICS (SHRI SHIV-RAJ PATTL): (a) It is not a fact that India and U.S. have agreed to sign agreements for collaboration in the field of industrial production and civil and military equipments.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

## Effect on India's Secority on Account of U.S. Supply of Sophisticated Weapons in South Asia

474. SHRI RAMANAND YADAV: Will the PRIME MINISTER be pleased to state:

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